

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar Judicial, Srinagar)**

\*\*\*\*\*

**NOTICE**

It is notified for the information of all the concerned that the cases listed before the **Division Bench-I** presided over by Hon'ble the Chief Justice on 18<sup>th</sup> July,2022 shall stand transferred to Division Bench-II headed by Hon'ble Mr.Justice Ali Mohammad Magrey comprising another member Hon'ble Mr.Justice Mohammad Akram Chowdhary.

*Further*, the cases listed from Serial No.51 onwards before the SB-VI presided over by her ladyship Hon'ble Ms.Justice Moksha Khajuria Kazmi on 18<sup>th</sup> July,2022 are transferred to SB-V of Hon'ble Mr.Justice Javed Iqbal Wani.

*The notice is issued pursuant to communication no.22487/RG dated 15.7.2022 of worthy Registrar General.*

Dated:- 16.07.2022

Sd/-  
Registrar Judicial,  
Sgr.

Copy to :-

1. Secretary & Bench Secretary to Hon'ble the Chief Justice.
2. Secretary & Bench Secretary to Hon'ble Mr.Justice Ali Mohammad Magrey.
3. Secretary & Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani
4. Secretary & Bench Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary.
5. Secretary & Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.

... for information.

6. Incharge NIC for uploading notice on the official website.
7. Incharge Development Team.

...for information and necessary action at his end.

8. Notice boards.

9. Office file.

Registrar Judicial, Sgr.

*16-07-22*